## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

### LOK SABHA

## UNSTARRED QUESTION No. 3348

TO BE ANSWERED ON 4TH AUGUST 2017 (FRIDAY)/ SHRAVANA 13, 1939 (SAKA)

Bank Branch Expansion Policy

3348. SHRI DEVENDRA SINGH BHOLE: SHRI HARI MANJHI: SHRI JUGALKISHORE:

SHRI DILIPKUMAR MANSUKHLAL GANDHI:

SHRI MANOHAR UTAWAL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of main features of branch expansion policy of Public Sector Banks (PSBs);
- (b) the number of branches of PSBs set up in the rural areas during the current plan period/year/bank State/UT-wise:
- (c) whether there is any proposal for setting up new branches of PSBs in the villages adopted and developed as model villages under the Sansad Adarsh Gram Yojana and if so, the details thereof;
- (d) whether the Government has received the representations from the public representatives for opening of new bank branches of PSBs in the said villages, if so, the details thereof and the action taken by the Government thereon;
- (e) whether any survey has been conducted by the Government in this regard and if so, the details thereof; and
- (f) the time by which new branches of PSBs are likely to be opened in the unbanked areas in the country?

#### Answer

# The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

- (a) Reserve Bank of India (RBI) has rationalized its Branch Authorisation Policy and granted general permission to domestic Scheduled Commercial Banks (excluding Regional Rural Banks), including Public Sector Banks, to open banking outlets at any place in the country, without seeking prior approval of RBI in each case, subject to at least 25 percent of the total number of banking outlets opened during a financial year being in unbanked rural centres (Tier 5 and Tier 6 centres).
- (b) Information is at Annex.
- (c) Pursuant to a Government request to Public Sector Banks (PSBs) for provision of banking services in Sansad Adarsh Gram (SAG) through bank branch or through a fixed point online interoperable Business Correspondent (BC) / kiosk, PSBs have reported opening of 45 bank branches in Sansad Adarsh Gram villages.
- (d) RBI instructions require State Level Bankers' Committees (SLBCs) to enable banks to identify the unbanked rural centres where they wish to open a banking outlet, and banks are required to coordinate with the SLBC Convenor in this regard. Accordingly, representations received from public representatives regarding opening of new banking outlets in unbanked villages are communicated to SLBC Conveners.
- (e) Banks consider proposals in the light of RBI's instructions, their business plans and commercial viability, and for assessing viability carry out survey as required.
- (f) Banks have not indicated any fixed time for this.

Annexure to the Lok Sabha question no 3348 dated 4.8.2017 on 'Bank Branch Expansion Policy'

Rural/Semi-urban Branches Opened by Public Sector Banks during the Financial Years 2012-13 to 2016-17

State/UT	2012-13	2013-14	2014-15	2015-16	2016-17
Andaman & Nicobar Islands	3	3	1	2	0
Andhra Pradesh	172	251	255	144	80
Arunachal Pradesh	10	13	4	2	4
Assam	73	133	50	36	18
Bihar	191	340	163	80	77
Chandigarh	1	1	2	3	0
Chhattisgarh	91	118	, 65	64	35
Dadra & Nagar Haveli	3	5	2	1	2
Daman & Diu	1	5	0	1	0
Goa	16	49	26	6	5
Gujarat	201	218	160	96	66
Haryana	131	187	147	57	37
Himachal Pradesh	43	104	63	37	25
Jammu & Kashmir	17	36	11	10	3
Jharkhand	89	144	111	48	43
Karnataka	215	407	272	131	74
Kerala	177	204	138	. 80	57
Madhya Pradesh	121	209	179	64	54
Maharashtra	235	375	209	152	72
Manipur	9	14	3	5	5
Meghalaya	7	16	1	3	1
Mizoram	2	7	5	6	2
Nagaland	12	10	2	3	3
NCT Of Delhi	14	15	4	2	C
Odisha	137	246	194	125	70
Puducherry	8	7	9	1	2
Punjab	212	300	218	97	48
Rajasthan	198	277	227	152	64
Sikkim		7	1	4	1
Tamil Nadu	244	365	260	170	80
Telangana	96	111	143	88	40
Tripura	25	31	10	8	- XXIII 7
Uttar Pradesh C	461	949	499	235	128
Uttarakhand	82	90	86	35	21
West Bengal	169	251	184	85	67
Total	3,471	5,498	3,704	2,033	1,191

Source: Reserve Bank of India